

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

NOTIFICATION

No. 2034 of 2022/RG/NG dated 01-12-2022

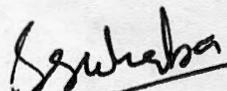
It is for the information of all those candidates who have applied for the post of Junior Scale Stenographer in the pay Level-6B (35600-112800) in the High Court of Jammu & Kashmir and Ladakh pursuant to Advertisement Notice No. 03 of 2022/RG/NG dated 30-08-2022, that their Short-hand and Computer based Typing test is scheduled to be held as per the below mentioned schedule:

S. No.	Province	Date	Time	Venue
1	Jammu	17-12-2022	10:30 AM	Jammu and Kashmir Judicial Academy, Janipur, Jammu
2	Kashmir	17-12-2022	10:30 AM	High Court Complex, Srinagar

Instructions for the Test:

- I) The test shall start at 10:30 AM, however, the candidates shall report at the venue one hour before the scheduled time of the test.
- II) The candidates shall bring all the original documents along with their self attested photocopies.
- III) Test will be conducted of only those candidates whose documents are found valid.
- IV) For identification purpose, apart from the driving license, the candidates shall also produce either of the following testimonials:
 - a) Aadhar Card
 - b) Election Card
 - c) Passport
- V) No TA/DA shall be paid to the candidates.
- VI) Mobile phone and other Electronic Gadgets are not allowed inside the Examination Hall.
- VII) Mere appearance in the test shall not confer any right to seek appointment against the post.
- VIII) The candidates belonging to Jammu Province who have applied for the said post shall appear for the prescribed test on the scheduled date and time at the venue shown at Sr. No. 1 in the Notification i.e., **Jammu & Kashmir Judicial Academy, Janipur, Jammu** and the candidates belonging to Kashmir Province shall appear for the prescribed test on the scheduled date and time at the venue shown at Sr. No. 2 in the Notification i.e., **High Court Complex, Sriangar.**

By order.


(S. Satinder Singh) 1/12/22
(Registrar Recruitment)

No: 41775-95 of 2022/RG/NG dated: 01-12-2022

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh at Jammu
2. Additional Registrar/Joint Registrar/Secretary to Hon'ble Mr. Justice _____ for information of His Lordship.

3. Director, J&K Judicial Academy, Janipur, Jammu with the request to make available at least 25 computers and space/hall for smooth conduct of the scheduled test.
4. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
5. Registrar (IT), High Court of J&K and Ladakh, Jammu with the request to depute three officials from e-Court Staff for the smooth conduct of the above said test.
6. Registrar Judicial, High Court Wing, Srinagar with the request to take all necessary steps for the smooth conduct of the above said test.
7. Registrar (Administration), High Court Main Wing, Jammu
8. Additional Registrar (Adm.), High Court Main Wing, Jammu
9. Director Information, J&K, Jammu, with the request to publish the above notification in the daily newspapers i.e., Daily Excelsior (Jammu), Kashmir Times (Jammu), Greater Kashmir (Srinagar) and Daily Srinagar Times (Srinagar).
10. Director, Doordarshan Kendra, Jammu/Srinagar with the request to broadcast the above Notification in news and Employment Bulletin.
11. Director, Radio Kashmir, Jammu /Srinagar /Leh/Kargil with the request to broadcast the above Notification in news and Employment Bulletin.
- ✓ 12. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
13. Incharge, Library, High Court of Jammu & Kashmir and Ladakh, Jammu/Srinagar for keeping the record of the same.
14. Order file.

S. Subhan 1/12/22
Registrar Recruitment
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